NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA (CAA) No. 94/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

Name of the Company:

S.M. Chemicals Vapi Pvt Ltd

Sandhya Dyes & Chemicals Pvt Ltd. Sandhya Organic Chemicals Pvt. Ltd.

(Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

ADV.

REPRESENTATION

SIGNATURE

1. MR. NAVIN PAHWA

THAKKAR AND PAHWA ADVOCATES

ORDER

Learned Advocate Mr. Navin Pahwa present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of August, 2017.